

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(35)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-09-2020 AT 12.00 PM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : MA/360/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC 2016

**ORDER**

Ld. Counsel Mr. S. Sathiyarayanan for the Applicant is present.

However, name of the Respondents' counsel have not been correctly typed in the Cause List and they have not appeared before this Bench today.

The **Registry** is hereby directed to type the name of each Counsel of the Respondents in the Cause List.

List the matter on **06.11.2020** for hearing.

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

sr